

(ख) और (ग). गोस्ता फसल वर्ष 1974-75, 1975-76 और 1976-77 के दौरान प्रत्येक राज्य में अफीम काष्ठगत

क्षेत्र तथा उत्पादित कच्ची अफीम की मात्रा नीचे दिये अनुसार थी:—

फसल वर्ष	राज्य का नाम	अफीम काष्ठगत क्षेत्र	90° गाढ़ता पर उत्पादित अफीम की मात्रा
1	2	3	4
		(हेक्टर)	(मीट्रिक टन)
1974-75	मध्य प्रदेश	18,800	476
	राजस्थान	12,655	337
	उत्तर प्रदेश	2,258	220
	जोड़	43,713	1,033
1975-76	मध्य प्रदेश	21,274	501
	राजस्थान	15,811	370
	उत्तर प्रदेश	14,502	306
	जोड़	51,587	1,177
1976-77	मध्य प्रदेश	24,406	434
	राजस्थान	16,037	316
	उत्तर प्रदेश	16,575	414
	जोड़	57,018	1,164

(घ) गत तीन वर्षों में उत्पादित कच्ची अफीम के एक बड़े हिस्से का औपघीय तथा वैज्ञानिक प्रयोजनों के लिए निर्यात किया गया था, जबकि इसके कुछ अंश का उपयोग एलकालायड तथा औपघीय अफीम के विनिर्माण हेतु देश में भी किया गया था।

(ङ) विभिन्न केन्द्रों पर अनुसन्धान कार्य किया जा रहा है जिससे प्रति हेक्टेयर अफीम की उपज और इसकी मार्फिन की मात्रा बढ़ायी जा सके।

Sugar exported and Foreign Exchange Earned

1204. SHRI ANNASAHEB P. SHINDE: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the total quantities of sugar exported by India, foreign exchange earned during each of the past three financial years; and

(b) whether the exports involved any loss or profit and the amount of loss or profit, as the case may be in each year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG):
 (a) and (b). The total quantity of

sugar exported by India, value thereof and profit/loss on exports for the past three financial years is indicated below:

Year	Quantity (in lakh MT)	Value (in Rs. Crores)	Profit (+)	Loss (-)
			(in Rs. crores)	
1974-75	6.24	312.78	(+)	155.90
1975-76	11.88	464.13	(+)	150.56
1976-77	80	151.68	(-)	27.30

Coconut Oil as Industrial Product

4205. **SHRI G. Y. KRISHNAN:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government are aware that coconut oil is being used in large quantities for industrial purposes;

(b) whether some Southern States have urged upon the Central Government to declare the coconut oil as an industrial product; and

(c) if so, the details there of and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Coconut oil is being used for industrial purposes as raw material mainly in soap and toiletry industries.

(b) and (c). In June, 1977 a representation was made by the Kerala Kera Karshaka Sangham in which *inter alia* it was pleaded that coconut oil be exempted from the category of edible oils. Despite the use of coconut oil in the industrial sector, its use for edible purposes is significant. Hence this request of the Sangham was not acceded.

Convention for youth involvement in Cooperation Movement

4206. **SHRI K. RAMAMURTHY:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what are the recommendations forwarded to the Government by the two days National convention on youth involvement in the cooperation movement which was recently held at Delhi in the month of September, 1977; and

(b) whether Government have decided to accept the recommendations for early implementations?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) No, Sir. The Government of India have not so far received recommendations referred to.

(b) Does not arise.

Loans from O. P. E. C. for Bombay High

4207. **SHRI SAUGATA ROY:** Will the Minister of FINANCE be pleased to state:

(a) whether India is getting a loan from O.P.E.C. for Bombay High; and